

dead bodies of Indian military personnel:—

- (i) Memorandum dated the 13th August, 1963 given by the Ministry of Foreign Affairs, Peking to the Embassy of India in China.
- (ii) Memorandum dated the 14th August, 1963 given by the Ministry of External Affairs, New Delhi to the Embassy of China in India.
- (iii) Memorandum dated the 15th August, 1963 given by the Ministry of Foreign Affairs, Peking to the Embassy of India in China.
- (iv) Memorandum dated the 20th August, 1963 given by the Ministry of External Affairs, New Delhi to the Embassy of China in India.

[Placed in Library, see No. LT-1674/63].

**NOTIFICATION UNDER EMPLOYEES' PROVIDENT FUNDS ACT**

**The Deputy Minister in the Ministry of Labour and Employment and Planning (Shri C. R. Pattabhi Raman):** I beg to lay on the Table a copy of the Employees' Provident Funds (Sixteenth Amendment) Scheme, 1963 published in Notification No. G.S.R. 1402 dated the 24th August, 1963, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library, see No. LT-1675/63].

12.49 hrs.

**PRESIDENT'S ASSENT TO BILLS**

**Secretary:** Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 2nd September, 1963:—

- (1) The Code of Civil Procedure (Amendment) Bill, 1963.

- (2) The Employees' Provident Funds (Amendment) Bill, 1963.

12.49½ hrs.

**MESSAGE FROM RAJYA SABHA**

**Secretary:** I have also to report the following message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1963, agreed without any amendment to the Institutes of Technology (Amendment) Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 13th August, 1963.'

12.49½ hrs.

**STATEMENT ON "OUR DEFENCE PREPAREDNESS"**

**The Minister of Defence (Shri Y. B. Chavan):** Sir, I propose to make a statement on our defence preparedness.

**Mr. Speaker:** How long is it.

**Shri Y. B. Chavan:** It is quite long; it is nearly 12 pages.

**Mr. Speaker:** I would like to know the wishes of the House.

**Shri Hari Vishnu Kamath (Hoshangabad):** It is an important thing. It should be read.

**Some Hon. Members:** Let it be read.

**Mr. Speaker:** I would certainly abide by the wishes of the House. I allowed an extra Calling Attention notice today and we have already taken 50 minutes. If 13 pages are to be read, that would take another 20 minutes at least.

**Shri Hari Vishnu Kamath:** It would be worth-while.